

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. O.A. 854 of 1997

Date of order: 24.7.2006

Present : **Hon'ble Mr. B.V. Rao, Judicial Member**
Hon'ble Dr. A.R. Basu, Administrative Member

UMA MAJUMDAR

- VS -

UNION OF INDIA & ORS. (GSI)

For the Applicant : None

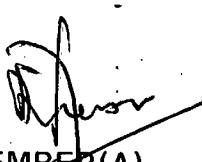
For the Respondents : Mr. S.R. Kar, Counsel

ORDER

Per Mr. B.V.Rao, JM:

No representation has been made on behalf of the applicant. However, the Ld. Counsel for the respondents is present. It is found that the applicant or his Ld. Counsel is not appearing before the Court since 29.8.2005. Since it is an old matter of 1997 it seems that the applicant is no longer interested to prosecute the matter.

2. Hence the matter is dismissed for default. No costs.


MEMBER(A)


MEMBER(J)